

ing 31ste August, 1981 from M/s. Oriental Building and Furnishing Co. (P) Ltd. which is a sister concern of M/s. Pure Drinks, if so, what is the expected time of recovery;

(b) what steps Government are taking to evict the parties from illegal and unauthorised occupation of the railway land; and

(c) whether it is also a fact that M/s. Oriental Building and Furnishing Co. (P) Ltd. is recovering dues from M/s. Pure Drinks, if so, how much dues M/s. Oriental Building and Furnishing Co. (P) Ltd. have recovered on that account?

**THE MINISTER OF RAILWAYS (SHRI A. B. GHANI KHAN CHAUDHURI):** (a) the Railway Administration has claimed before the Arbitrator appointed by the General Manager, Northern Railway an amount of Rs. 61,20,054.10 paise on account of arrears of occupation money, damages and interest for the period ending 31-8-81 from M/s. Oriental

Building and Furnishing Co. (P) Ltd. As the case is still before the Arbitrator, it is not possible to give time of recovery of the said amount.

(b) As the case is before the Arbitrator further action will depend upon the decision given by the Arbitrator.

(c) Government has no information in this regard.

#### Working of Railways

1023. **SHRI JAGDISH PRASAD MATHUR:** Will the Minister of RAILWAYS be pleased to state for the last month of the years 1980, 1981 and 1982 the details in respect of the: (i) goods train kilometres; (ii) passenger train kilometers; (iii) vehicle kilometres; and (iv) wagon kilometres

**THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHAUDHARI):** A statement is attached.

#### Statement

(In Million)

	December, 1980	December, 1981	December, 1982
(i) Goods train kilometres	17.1	18.4	18.9
(ii) Passenger train kilometres	25.2	24.9	25.9
(iii) Vehicle kilometres	506.5	505.7	544.3
(iv) Wagon kilometres	1063.3	1162.2	1201.9

#### Transportation of Coal by Railways

1024. **SHRI MURLIDHAR CHANDRAKANT BHANDARE:** Will the Minister of RAILWAYS be pleased to state:

(a) the level of wagons per day during the year 1982-83 for loading of coal from CIL and SCCL;

(b) whether it is a fact that Government propose to spend rupees 350 crores in laying railway track for the transportation of the coal; and

(c) if so, what are the details thereof and to what extent the investment is comparable with the present performance and future requirements for the transportation of coal?

**THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHAUDHURI):** (a) The loading of coal from CIL and SCCL including loading from captive mines and washeries of M/s. TISCO/IISCO during 1982-83 and number of wagons left-behind due to failure of